

LOK SABHA
UNSTARRED QUESTION NO.1387
FOR ANSWER ON 05/03/2018

POLLUTION BY STEEL PLANTS

1387. SHRI ASHOK MAHADEORAO NETE:

Will the Minister of STEEL be pleased to state:

- (a) whether public and private sector steel plants are polluting the environment in the country;
- (b) if so, the details thereof along with the plants where pollution control systems have been installed and expenditure incurred thereon during the last three years;
- (c) the details of the Steel plants where pollution control systems are yet to be installed; and
- (d) the time by which these systems are likely to be installed in rest of the Steel plants?

ANSWER

THE MINISTER OF STATE FOR STEEL

(SHRI VISHNU DEO SAI)

(a)to(d): Ministry of Environment & Forest and Climate Change has notified environment norms under Environment (Protection) Act, 1986. The Iron and Steel Plants in Public and Private Sector are to comply with these norms. These norms determine whether units are polluting the environment or not.

Iron & Steel Plants are required to obtain Environmental Clearance from Central Government and from the State Pollution Control Boards (SPCBs)/ Pollution Control Committees (PCCs) concerned, as per procedure prescribed.

To ensure regular operation of Pollution Control Systems, SPCBs and CPCB conduct inspection and in case of violations of norms Show Cause Notices are issued and in severe cases immediate closure orders are issued to stop manufacturing activities till the industry ensures up gradation of pollution control devices to meet the norms.
